

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.429/2013**

Thursday , this the 07th day of November, 2013

C O R A M :

**HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER
HON'BLE Mr.RUDHRA GANGADHARAN, ADMINISTRATIVE MEMBER**

Nikhil Narendra Nath
Legal Assistant
Office of the Administrative Officer
Union Territory of Lakshadweep
Willingdon Island
Kochi

- Applicant

(By Advocate Mr.Anand S.A)

Versus

1. Administration of the Union Territory of Lakshadweep
represented by the Administrator
Union Territory of Lakshadweep
Kavaratti – 682 555
2. The Secretary (Legal)
Administration of the Union Territory of
Lakshadweep
Special Cell (Legal) – Secretariat
Kavaratti – 682 555

- Respondents

(By Advocate Mr.S Radhakrishnan)

This application having been heard on 07th November, 2013 this
Tribunal on the same day delivered the following :-

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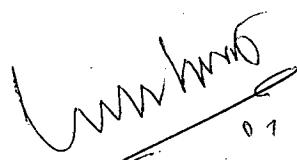
ORDER**BY HON'BLE MR.JUSTICE A.K BASHEER, JUDICIAL MEMBER**

When this case is taken up for consideration, learned counsel for the applicant seeks permission to withdraw the Original Application.

2. Permission is granted. Original Application is dismissed as withdrawn.



RUDHRA GANGADHARAN
ADMINISTRATIVE MEMBER



JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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